

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5501
ANSWERED ON:09.05.2012
R R IN COAL MINING AREAS
Jaiswal Dr. Sanjay

Will the Minister of COAL be pleased to state:

- (a) whether the Government is aware of the problems of local people with regard to their Rehabilitation and Resettlement(R&R) in coal mining areas;
- (b) if so, whether such problems have become acute in many such coal blocks which have been allocated to end users since 2004 but have not become operational;
- (c) if so, whether due to absence of local employment in such non- operational coal blocks, the expectations of R&R affected people have been grossly belied;
- (d) if so, the details of the steps being taken by the Government to rectify the situation; and
- (e) whether naxal activities are rampant in various coal mining areas and if so, the details thereof and the corrective steps taken/ being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): Yes, Sir.

(b), (c) & (d): The responsibility for development of coal blocks including R&R of local persons affected by the coal blocks entirely rests with the allocate companies concerned.

(e): The coal production and dispatch have been affected from time to time at Piparwar, Rohini ,Ashoka, Purnadihetc.projects of Central Coalfields Limited due to threat issued by the Maoist Groups for stopping of work at these projects. The management has deployed Central Industrial Security Force (CISF) and departmental security at the vulnerable places to check disturbances.Help of local administration of the concerned State Government is also taken whenever required.